NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 209/15	TP 29/17	Hearing	433(e)	Ardtk International Business Ltd. Vs Nithyashree Exports Pvt. Ltd., & Others.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

SIGNATURE

REPRESENTATION TO WHOM

No representation for petitioner. Petitioner is called, absent. No information about service of notice to respondent. Registry is directed to issue notice to the petitioner and to the counsel for the petitioner.

List it on 27.04.2017.

MEMBER (J)

MEMBER (T)